

List of Circulars/Guidelines issued from 25 <sup>th</sup> July, 2020 to 30 <sup>th</sup> September, 2020 (Submitted for information of the Authority)				
Sl. No.	Dept.	Date	Ref. No.	Brief description of Circular/Guidelines Issued
1.	Life	04-08-2020	IRDAI/Life/Cir/Misc/206/08/2020	All Life Insurers were relaxed from submission of physical copy of quarterly regulatory returns and allowed to upload through BAP module.
2.	Life	04.08.2020	IRDAI/Life/Cir/Misc/207/08/2020	All Life Insurers were allowed to issue electronic policy and dispensed with the requirement to issue policy in physical form.
3.	Life	05.08.2020	IRDAI/Life/Cir/Misc/208/08/2020	All Life Insurers were allowed to obtain customer's consent without requiring wet signature on proposal form.
4.	Non-Life	20-08-2020	IRDAI/NL/CIR/MISC/215/08/2020	All General Insurers to obtain pollution under control certificate at the time of renewal of insurance of vehicle in Delhi-NCR
5.	Non-Life	10-09-2020	IRDA/NL/CIR/MISC/237/09/2020	All General Insurers were allowed to issue electronic policy and dispensed with the requirement to issue policy in physical form.
6.	Surveyor	03-08-2020	IRDAI/SUR/CIR/MISC/205/08/2020	The Surveyor and Loss Assessor licenses will be issued digitally.
7.	Actuarial	26-08-2020	IRDA/ACT/CIR/SLM/220/08/2020	Relaxations were given for calculating solvency margin for the FY 2020-21, this will help insurers to write Government sponsored Crop Insurance schemes:
8.	Actuarial	31-08-2020	IRDA/ACT/CIR/MISC/228/08/2020	A circular covering operational aspects of 'Panel of Actuaries' was issued.
9.	Actuarial	31-08-2020	IRDA/ACT/CIR/MISC/229/08/2020	The Panel of Actuaries was notified.
10.	Health	28-08-2020	IRDAI/HLT/REG/CIR/225/08/2020	A corrigendum issued on master circular on standardization of health insurance products for rectifying the definition of "pre-existing disease".
11.	Health	04-09-2020	IRDAI/HLT/REG/CIR/233/09/2020	The guidelines on norms for wellness and preventive features/benefits were issued.

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12.	Health	10-09-2020	IRDAI/HLT/REG/CIR/235/09/2020	A circular was issued on (a) issuance of electronic policies and (b) dispensing with physical documents and wet signature on the proposal form in respect of health insurance.
13.	SDD	21-09-2020	IRDAI/SDD/CIR/MISC/ 245/09/2020	A circular was issued to simplify the process of Know Your Customer (KYC) through “Video Based Identification Process (VBIP)” to make it customer friendly.
14.	Investments	21-08-2020	IRDAI/F&I/CIR/INV/216/08/2020	The Insurers were permitted to classify investment in equity/preference shares as ‘approved investments’ if such shares have paid dividend for at least 2 years out of 3 consecutive years.
15.	Investments	25-09-2020	IRDAI/F&I/CIR/INV/246/09/2020	Implementing RFQ platform for investments in Corporate Bonds / Commercial Papers to bring more transparency, centralization in protecting investor interest apart from having enough liquidity in secondary market.